

No.HCE.602/2012

High Court of Karnataka,
Bengaluru,
Dated: 28th April 2020.

N O T I F I C A T I O N

In view of the Resolution and decision taken by the Full Court of Hon'ble High Court of Karnataka on April, 13, 2020, **there shall be no Summer Vacation to High Court and all other District and Trial Courts in the State during the year 2020.**

**BY ORDER OF HON'BLE THE
CHIEF JUSTICE,**

Sd/-
**(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL**

To:

1. The Secretary to Hon'ble the Chief Justice.
2. The Private Secretaries to all Hon'ble Judges (through e-mail).
3. The Additional Registrar Generals, High Court of Karnataka, Dharwad & Kalaburagi Benches for information and necessary action.
4. The P.A. to all the Registrars.
5. All the Prl. District and Sessions Judges in the State with a request to circulate the same amongst the Trial Courts in their unit.
6. All Group-'A' Officers of this office.
7. All the Section Officers and Officers-in-charge of various branches of this office for information and circulation among the staff working under their control.
8. The Section Officers, GOB-I, DJA-I and HCA-II information and necessary action.
9. The P.A. to Registrar (Judicial), with a request to circulate the same amongst all the Court Officers and Assistant Court Officers of this office.
10. The Chief Secretary to Government of Karnataka, Bengaluru for information.
11. The Chairman, Karnataka State Bar Council, Old Election Commission Building, Bengaluru.

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12. The President, Advocates' Association, Bengaluru for information.
 13. The Secretary, Bengaluru Bar Association, Bengaluru, for information.
 14. The Advocate General in Karnataka, High Court Building, Bengaluru, for information.
 15. The President, Women Federation of Lawyers, City Civil Court Complex, Bengaluru – for information.
 16. The Secretary, Karnataka Law Reporting Council, Bengaluru, for information.
 17. The Secretary, Karnataka State Legal Services Authority, Bengaluru for information.
 18. The Member Secretary, High Court Legal Services Committee, Bengaluru
 19. The Director, Bengaluru Mediation Centre, Bengaluru for information.
 20. The Director, Arbitration Centre, Bengaluru for information.
 21. The Director, Karnataka Judicial Academy, Bengaluru for information.
 22. Notification file.
 23. Office Copy.